

TDSAT SEMINAR
On
“Dispute Resolution in Broadcasting & Cyber Sector”
Nainital, 5th May, 2018

09.30 am to 10.00 am	Registration of delegates
INAUGURAL SESSION	
10.00 am to 10.02 am	<i>Lighting of the Lamp</i>
10.02 am to 10.05 am	Felicitation of the dignitaries.
10.05 am to 10.15 am	Opening remarks by Mr. B.B. Srivastava , Hon’ble Member, Telecom Disputes Settlement and Appellate Tribunal (TDSAT)
10.15 am to 10.25 am	Address by Hon’ble Mr. Justice Rajiv Sharma , Judge, High Court of Uttarakhand (Chief Guest)
10.25 am to 10.35 am	Inaugural Address by Hon’ble Mr. Justice Aftab Alam , Retired Judge, Supreme Court of India and Former Chairperson, TDSAT
10.35 am to 10.45 am	Concluding Remarks by Hon’ble Mr. Justice Shiva Kirti Singh , Chairperson, TDSAT
10.45 am to 10.50 am	Vote of Thanks by Mr. Manjul Bajpai , President, Telecom Lawyers Association
10.50 am to 11.30 am	TEA BREAK
BUSINESS SESSION	
PRESENTATIONS/ TALKS moderated by Dr. Kuldip Singh , Former Member, TDSAT	
11.30 am to 11.45 am	Mr. Debkumar Chakrabarti , Principal Advisor, Telecom Regulatory Authority of India on “Regulation in Broadcasting sector”
11.45 am to 12.00 pm	Ms. A. Srija , Economic Advisor, Ministry of Information and Broadcasting on “Development in Broadcasting Sector”
12.00 pm to 12.15 pm	Mr. Amit Sinha , Director, Information Technology Development Agency, Govt. of Uttarakhand on “Cyber Jurisprudence – Role of Adjudicating Officers”
12.15 pm to 12.30 pm	Mr. Suhaas R. Joshi , Standing Council, Govt. of Uttarakhand on “Rights & Remedies under the IT Act, 2000”
12.30 pm to 12.45 pm	Mr. Rajesh Arya , Mediator on “Dispute resolution through the process of Mediation”
12.45 pm to 1.00 pm	Mr. Vibhav Srivastava , Advocate on “Digital Addressable System – Consumer’s perspective”
1.00 pm to 1.15 pm.	Mrs. Roop Sharma , President, Cable Operators Federation of India on “Cable Industry – Challenges and Way Forward”
1.15 pm to 1.45 pm	PANEL DISCUSSION
1.45 p.m.	Vote of thanks by Mr. Nasir Husain , Advocate
LUNCH	